

Notes of the
Registry

Order of the
Tribunal

Sl. 25.08.04

Hon. Mr. Justice S. R. Singh, J

Hon. Mr. D. R. Tiwari, AM

Heard Sri A. K. Chaur for
the applicant. The Review application
is barred by time and that apart
no manifest error of law is
pointed out warranting review
of the order passed by the Tribunal.
The Review application is, therefore,
dismissed.

D. R. Tiwari
AM.

(S. R. Singh)
J

(Signature)